

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 151 of 2015 in  
DFR No. 326 of 2015**

**Dated: 16<sup>th</sup> July, 2015**

**In the matter of:**

**M/s Tata Sponge Iron Ltd.**

**...Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter  
on **28.08.2015.**

**COURT MASTER**